Government of India Ministry of Drinking Water and Sanitation

LOK SABHA UNSTARRED QUESTION NO.3168 TO BE ANSWERED ON 17-12-2015

Construction of Toilets

3168. SHRI G. HARI:
SHRI S. SELVAKUMARA CHINNAYAN:
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SHRIMATI V. SATHYA BAMA:
SHRI RAVNEET SINGH:
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SHRI M. RAJA MOHAN REDDY:
SHRI DEVJI M. PATEL:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the incentives provided for construction of Individual Household Latrines (IHHL) and toilets at present under the Swachh Bharat Mission (SBM);
- (b) the targets fixed for construction of IHHLs/toilets for the entire country during each of the last three years and the current year and the achievements made in this regard, State/UT-wise; and
- (c) the time by which the maximum number of people are likely to be covered under the SBM?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI RAM KRIPAL YADAV)

(a) Under Swachh Bharat Mission (Gramin) {SBM(G)}, there is a provision for providing an incentive of Rs. 12,000 for the construction of Individual household latrine (IHHL) to all Below poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households).

- (b) Since Swachh Bharat Mission (Gramin) is demand driven Scheme, hence State/UT-wise targets are not fixed. However, State/UT-wise, number of Individual household latrines constructed during the last three years and the current year, as per the online IMIS, is at Annexure-1.
- (c) The goal of SBM(G) is to achieve Swachh Bharat by 2.10.2019.

Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.3168 due for reply on 17-12-2015

| current year | | | | | |
|--------------|-------------------|---|---------|---------|--------------|
| S.N. | State/UT | Individual household latrines constructed | | | |
| | | 2012-13 | 2013-14 | 2014-15 | 2015-16(Upto |
| | | | | | 14.12.2015) |
| 1 | ANDHRA PRADESH | 195102 | 138721 | 216473 | 205330 |
| 2 | ARUNACHAL PRADESH | 5760 | 14433 | 12836 | 6669 |
| 3 | ASSAM | 273240 | 160602 | 150688 | 307638 |
| 4 | BIHAR | 796699 | 161646 | 164710 | 110628 |
| 5 | CHHATTISGARH | 52045 | 67457 | 39858 | 124187 |
| 6 | GOA | 0 | 0 | 0 | 182 |
| 7 | GUJARAT | 171977 | 155268 | 333817 | 327559 |
| 8 | HARYANA | 62949 | 116426 | 109740 | 78124 |
| 9 | HIMACHAL PRADESH | 5183 | 9170 | 61159 | 51614 |
| 10 | JAMMU & KASHMIR | 71900 | 70884 | 11179 | 21119 |
| 11 | JHARKHAND | 48500 | 76818 | 99266 | 141219 |
| 12 | KARNATAKA | 296429 | 505697 | 780608 | 289934 |
| 13 | KERALA | 5674 | 39601 | 34141 | 9810 |
| 14 | MADHYA PRADESH | 558189 | 515583 | 526534 | 632272 |
| 15 | MAHARASHTRA | 189306 | 559042 | 495412 | 368389 |
| 16 | MANIPUR | 43917 | 35442 | 28260 | 31204 |
| 17 | MEGHALAYA | 14406 | 29012 | 42002 | 23369 |
| 18 | MIZORAM | 4967 | 4524 | 534 | 588 |
| 19 | NAGALAND | 22149 | 20102 | 0 | 16041 |
| 20 | ODISHA | 118318 | 33759 | 132463 | 574592 |
| 21 | PUNJAB | 57421 | 3912 | 9908 | 28956 |
| 22 | RAJASTHAN | 252800 | 266197 | 653274 | 1423064 |
| 23 | SIKKIM | 0 | 3443 | 3562 | 2499 |
| 24 | TAMIL NADU | 324216 | 313402 | 375116 | 428483 |
| 25 | TELANGANA | 189177 | 180682 | 132055 | 107685 |
| 26 | TRIPURA | 7035 | 6077 | 25475 | 22435 |
| 27 | UTTAR PRADESH | 134873 | 789092 | 511818 | 432649 |
| 28 | UTTARAKHAND | 97815 | 91084 | 57500 | 33880 |
| 29 | WEST BENGAL | 559115 | 608218 | 845468 | 1032840 |
| | Total | 4559162 | 4976294 | 5853856 | 6832959 |